GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 1290 TO BE ANSWERED ON THE 02/08/2024

DEMANDS OF SAMYUKTA KISAN MORCHA

1290. SHRI RAMJI LAL SUMAN: SHRI JAVED ALI KHAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Samyukta Kisan Morcha has recently forwarded a Charter of demands containing 14 demands to be fulfilled by Government on urgent basis during the month of July, 2024;
- (b) if so, the details thereof;
- (c) the details of response of Government thereto;
- (d) whether Government would provide pension and ensure loan waivers to farmers; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRI RAMNATH THAKUR)

- (a) to (e): In normal course, requests, demands and suggestions from various stakeholders are received by the Government for an appropriate action. Government has taken several steps like policy reforms, developmental programmes and schemes for making agriculture, sustainable and more profitable profession. These include:
 - i. Supplementary income transfers under PM-KISAN of Rs.6000 per year in three equal instalments,
 - ii. Increase in Minimum Support Prices (MSPs) for all Kharif & Rabi crops ensuring a minimum of 50 percent of profit margin on the cost of production,
 - iii. Crop insurance under Pradhan Mantri Fasal BimaYojna (PMFBY),
 - iv. Better access to irrigation under Pradhan Mantri Krishi Sinchai Yojana (PMKSY),
 - v. Special attention for creation of infrastructure through Agri Infrastructure Fund (AIF) with a size of Rs.100,000 crore,
 - vi. New procurement policy under PM-AASHA in addition to FCI operations,

- vii. Kisan Credit Cards (KCC) offering production loan to even dairy & fishery farmers besides agricultural crops,
- viii. Formation and promotion of 10,000 FPOs,
- ix. National Mission for Sustainable Agriculture (NMSA), which aims to evolve and implement strategies to make Indian agriculture more resilient to the changing climate,
- x. Adoption of drone technologies in agriculture which has a potential to revolutionize the Indian agriculture,
- xi. Benefits accruing under Bee-Keeping, Rashtriya Gokul Mission, Blue Revolution, Interest Subvention Scheme, agro-forestry, restructured bamboo mission, implementation of new generation watershed guidelines, etc.
- xii. Focus on application of digital technology at all stages of agricultural value chain,
- xiii. Supply of fertilizer to farmer at subsidized price so as to reduce input cost.

Further, to make minimum support prices (MSPs) more effective and transparent, a committee has been constituted on 12th July, 2022. The subject matter of the committee include three points, such as, (i) Suggestions to make available MSP to farmers of the country by making the system more effective and transparent; (ii) Suggestions on practicality to give more autonomy to Commission for Agricultural Costs and Prices (CACP) and measures to make it more scientific, and; (iii) To strengthen the Agricultural Marketing System as per the changing requirements of the country to ensure higher value to the farmers through remunerative prices of their produce by taking advantage of the domestic and export opportunities.
